

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3622
ANSWERED ON:25.08.2006
ILLEGAL TRANSACTION OF FOREIGN EXCHANGE
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Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government have detected any cases of illegal transaction of foreign exchange in the country;
- (b) If so, the details thereof during the last one year and current year, month wise;
- (c) The amount of foreign exchange recovered during the above period, State-wise; and
- (d) The steps taken by the Government to check the illegal transaction of foreign exchange?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a)to (d) : The information is being collected and will be laid on the Table of the House.